

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1**



Cont.A 6 of 2019 in CP 17/NCLT/AHM/2016

Coram: Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER (JUDICIAL)
Hon'ble Mr. PRASANTA KUMAR MOHANTY, MEMBER (TECHNICAL)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF THE NATIONAL COMPANY LAW TRIBUNAL ,
AHMEDABAD BENCH ON 11.03.2020**

Name of the Company: Bhupendra Patel & Ors.
V/s
Hotel Oasis (Surat) Pvt. Ltd. & Ors

Section: Section 425 of the Companies Act, 2013

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	DHIREN R. DAVE	PCS	Petitioner	
2.	RATNISH SINHA	ACU	Respondent	

ORDER

The Parties are represented through their respective Learned Counsel.

In view of the order passed in TP 75/2016 (CP 38 of 2014), the matter is simply adjourned.

List the matter on 29.04.2020


(PRASANTA KUMAR MOHANTY)
MEMBER (TECHNICAL)


(HARIHAR PRAKASH CHATURVEDI)
MEMBER (JUDICIAL)

Dated this the 11th day of March, 2020